

67

O.A.552/92

'A'

Serial No. of Order	Date of Order	Order with Signature
	13.1.99	<p>None from either side appears. Adjourned to 16.2.99.</p> <p style="text-align: right;">S. J. M. VICE-CHAIRMAN 13.1.99</p>
	16.2.99	<p>It is submitted by Shri A. Deo that the petitioner does not want to pursue the O.A. Heard Shri A. Deo, learned counsel for the petitioner and Shri A. K. Bose, learned Senior Standing Counsel. In view of the submissions made by the learned counsel for the petitioner, O.A. is disposed of as not being pressed.</p> <p style="text-align: right;">S. J. M. VICE-CHAIRMAN 16.2.99</p> <p style="text-align: right;">S. J. M. MEMBER (JUDICIAL)</p>